

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/665/(IB)/2017
NAME OF THE PETITIONER(S) : UNION BANK OF INDIA
NAME OF THE RESPONDENT(S) : SBQ STEELS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Jayesh B. Dolia

1. M.S. Shanmuga Sundram
Geethanjali T. For Respondent Geethanjali T.

2. Bhagavath Kaishram
Suganya.

Resathy.

(for Sainath Sridevan). for Applicant.

ORDER

Counsel for petitioner/Financial Creditor present. Counsel for respondent/corporate debtor present. Counsel for respondent stated that he is not filing counter and prayed to decide the matter on merits. Heard the submissions of the counsel for petitioner. Order is reserved.

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S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)